

**Action Taken Report of HSPCB in Original Application No. 917/2019
titled as Ramesh Chand Versus State of Haryana :**

During the hearing of the case OA No. 917/2019 titled as Ramesh Chand Versus State of Haryana on 31.10.2019, the following directions were issued by the Hon'ble Tribunal.

"Grievance in this application is against pollution caused in the process of dyeing resulting in contamination of ground water in Village Khandra, District Panipat, Haryana.

Let the State Pollution Control Board (SPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by email at judicial-ngt@gov.in."

In compliance of the orders of Hon'ble Tribunal, Village Khandra, District- Panipat, Haryana was inspected by the officers of HSPCB on 06.02.2020 for survey of area but no industry was found in the Revenue Limit of Village khandra, District Panipat Therefore complainant Sh. Ramesh Kumar was called on his mobile no 9812380670 and he reported that there are some dyeing industries in neighbouring Village-Assan which are causing pollution.

Therefore HSPCB have done complete survey of villages- Assan and Thirana which are in the neighbouring vicinity of Village-Khandra, District –Panipat and found 8 no of industries in the that area . The details of the Industries along with compliance status is as below:

1. M/S Jai Jyoti Industries, Village-Assan, District-Panipat

Date of Inspection : 06.02.2020

Operational Status : Operational

Industrial Sector: Textile (Mink Blanket manufacturing unit including Fabric Printing)

Year of commissioning: 2019

A: Water Pollution and its Control		
1.	Water Supply Source	Borewell
	Water Consumption (KLD)	80
	Industrial	78
	Domestic	2
2.	Waste Water Generation(KLD)	
	Industrial	75
	Domestic	1.6

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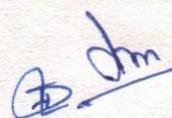
3.	Waste Water Treatment (KLD) Industrial Domestic	ETP Septic Tank
4.	Details of ETP	ETP consist of Equalization Tank –Reaction Tank-Tube settler-Clarifier-Dual Media Filter –Activated Carbon Filter-Filter Press. Followed by Ultra Filtration unit and Reverse Osmosis Plant. Unit has installed ZLD system.
5.	Mode of Disposal of Treated Effluent	Treated effluent after RO is being reused in process and RO Reject is used in Blanket washing and domestic use .
6.	Status of Consent under Water Act, 1974	Obtained for the period 19.11.2019 to 30.09.2023.
B: Air Pollution and its Control		
1.	Sources of Air Pollution	Boiler 1 no.(2TPH) & Thermic Fluid Heater 1 no (8 Lakh K Calorie)
2.	Type of Fuel Used	Coal- 0.7 TPD Wood-0.7 TPD
3.	Status of Air Pollution Control Device	Common Wet Scrubber followed by 30 m Stack Height
4.	Status of Consent under Air Act,1981	Obtained for the period 19.11.2019 to 30.09.2023.
C: Hazardous Waste Management		
1.	Type & Quantity of Waste Generated	ETP Sludge: 3 TPA
2.	Facility of Storage/ Disposal	Storage facility provided in the unit and agreement for disposal has been executive with CTSDf (M/s Gujrat Enviro Protection Industries Limited at Village –Pali Faridabad)
3.	Status of Authorization	Obtained for the period 19.11.2019 to 30.09.2023.
D: Observations w.r.t. Industry		
<ol style="list-style-type: none"> Unit is engaged in manufacturing of Mink Blanket with installed capacity of 5 TPD using Yarn as Raw Material. Unit has obtained CTO under water and air act from the Board. Unit has also obtained authorization under HOWM Rules 2016. Unit was found operational at the time of inspection and samples of the treated effluent and stack emission were collected . As per the Analysis reports of effluent vide no 2140 dated 24.02.2020, all the parameters were found with in prescribed limits ,copy of the Analysis report is attached as Annexure-R1/1. As per the Analysis reports of stack emission vide no. 591 dated. 11.02.2020, all the parameters were found with in prescribed limits, copy of the Analysis report is attached as Annexure-R1/2. During inspection no provision of reverse pumping was found in the unit Unit was reusing all the treated effluent in its process. The unit is meeting its fresh water requirement from Borewell (1 no.).NOC from Central Ground Water Authority is yet to be obtained . 		

2. M/S BSB International LLP, Near Thermal Power Station, Village-Assan Kalan , District-Panipat

Date of Inspection : 18.02.2020

Operational Status : Operational

Industrial Sector :Textile (Bed Sheet manufacturing unit including Fabric Printing)



Year of commissioning: 2018

A: Water Pollution and its Control		
1.	Water Supply Source Water Consumption (KLD) Industrial Domestic	Borewell 215 210 5
2.	Waste Water Generation(KLD) Industrial Domestic	 200 4.0
3.	Waste Water Treatment (KLD) Industrial Domestic	ETP Septic Tank
4.	Details of ETP	ETP consist of Equalization Tank –Reaction Tank-Tube settler-Clarifier-Dual Media Filter –Activated Carbon Filter-Filter Press. Followed by Reverse Osmosis Plant. Unit has installed ZLD system.
5.	Mode of Disposal of Treated Effluent	Treated effluent after RO is being reused in process and RO Reject is used in Fabric washing and domestic use .
6.	Status of Consent under Water Act, 1974	Obtained for the period 16.10.2018 to 30.09.2023 .
B: Air Pollution and its Control		
1.	Sources of Air Pollution	Boiler 1 no.(2TPH) & Thermic Fluid Heater 1 no (25 Lakh K Calorie)
2.	Type of Fuel Used	Coal/ Briquettes - 4 TPD
3.	Status of Air Pollution Control Device	Common Multi Cyclone followed by 30 m Stack Height
4.	Status of Consent under Air Act,1981	Obtained for the period 16.10.2018 to 30.09.2023 .
C: Hazardous Waste Management		
1.	Type & Quantity of Waste Generated	ETP Sludge: 6 TPA
2.	Facility of Storage/ Disposal	Storage facility provided in the unit and agreement for disposal has been executive with CTSDf (M/s Gujrat Enviro Protection Industries Limited at Village –Pali Faridabad)
3.	Status of Authorization	Obtained for the period 16.10.2018 to 30.09.2023 .
D: Observations w.r.t. Industry		
1.	Unit is engaged in manufacturing of Bed Sheets with installed capacity of 30000 Bed sheets per day using Polyester Fabric as Raw Material. Unit has obtained CTO under water and air act from the Board.	
2.	Unit has also obtained authorization under HOWM Rules 2016.	
3.	Unit was found operational at the time of inspection and samples of the treated effluent and stack emission were collected	
4.	It was found that unit has not installed Ultra Filtration unit after ETP and RO was also not properly functional.	
5.	As per the Analysis reports of effluent vide no. 2282 dated 04.03.2020 unit was found non complying with the prescribed standards, copy of Analysis Report is attached as Annexure –R 1/3 .	
6.	Show Cause Notice for Closure and Imposition of Environmental Compensation has been issued vide	

no. HSPCB/PR/2020/3801 dated 11.03.2020. copy of notice is attached as **Annexure –R 1/4.**

7. Show Cause Notice for revocation of Consent has also been issued vide no. HSPCB/PR/2020/3803 dated 11.03.2020. copy of notice is attached as **Annexure –R 1/5.**
8. As per the Analysis reports of stack emission vide no. 621 dated 24.02.2020, all the parameters were found within prescribed limits . copy of Analysis Report is attached as **Annexure –R 1/6.**
9. During inspection no provision of reverse pumping was found in the unit
10. The unit is meeting its fresh water requirement from Borewell (1 no.).NOC from Central Ground Water Authority is yet to be obtained .
11. After the expiry of Show cause notice , Closure and Revocation of CTO has been recommended against the unit by Regional Officer , HSPCB, Panipat vide letter no HSPCB/PR/2020/009 & 010 dated 22.04.2020 respectively, copies attached as **Annexure R-1/7 & R-1/8.**

3. M/S Birmi Impex Private Limited (Near Gyan Mansrovar Brahm Kumari) Village-Mahiudinpur Thirana ,Teh-Madlauda , District-Panipat

Date of Inspection : 06.02.2020 & 18.02.2020

Operational Status : Non-Operational at the time of Inspection

Industrial Sector: Textile (Mink Blanket manufacturing unit including Fabric Printing)

Year of commissioning: 2015

A: Water Pollution and its Control		
1.	Water Supply Source	Borewell
	Water Consumption (KLD)	22
	Industrial	20
	Domestic	2
2.	Waste Water Generation(KLD)	
	Industrial	19
	Domestic	1.8
3.	Waste Water Treatment (KLD)	
	Industrial	ETP
	Domestic	Septic Tank
4.	Details of ETP	ETP consist of Equalization Tank –Reaction Tank-Tube settler-Clarifier-Dual Media Filter –Activated Carbon Filter-Filter Press. Followed by Ultra Filtration unit and Reverse Osmosis Plant. Unit has installed ZLD system.
5.	Mode of Disposal of Treated Effluent	Treated effluent after RO is being reused in process and RO Reject is used in Blanket washing and domestic use .
6.	Status of Consent under Water Act, 1974	Obtained for the period 01.10.2016 to 30.09.2021.
B: Air Pollution and its Control		
1.	Sources of Air Pollution	Boiler 1 no.(3TPH) & Thermic Fluid Heater 1 no (15 Lakh K Calorie)
2.	Type of Fuel Used	Coal- 2 TPD
3.	Status of Air Pollution Control Device	Common Multi Cyclone followed by 30 m Stack Height

4.	Status of Consent under Air Act,1981	Obtained for the period 01.10.2016 to 30.09.2021 .
C: Hazardous Waste Management		
1.	Type & Quantity of Waste Generated	ETP Sludge: 1.2 TPA
2.	Facility of Storage/ Disposal	Storage facility provided in the unit and agreement for disposal has been executive with CTSDf (M/s Gujrat Enviro Protection Industries Limited at Village -Pali Faridabad)
3.	Status of Authorization	Obtained for the period 01.10.2016 to 30.09.2021 .
D: Observations w.r.t. Industry		
<p>1. Unit is engaged in manufacturing of Mink Blanket with installed capacity of 3 TPD using Yarn as Raw Material. Unit has obtained CTO under water and air act from the Board.</p> <p>2. Unit has also obtained authorization under HOWM Rules 2016 .</p> <p>3. Unit was found Non operational at the time of inspection, Therefore unit was asked to submit the running schedule vide letter no. HSPCB/PR/2020/3478 dated 28.02.2020, copy of letter attached as Annexure -R 1/9.</p> <p>4. During the inspection no provision of reverse pumping was found in the unit</p> <p>5. The unit is meeting its fresh water requirement from Borewell (1 no.).NOC from Central Ground Water Authority is yet to be obtained .</p>		

4. M/S Maa Banbhor International, Village-Assan Khurd. ,Teh-Madlauda , District-Panipat

Date of Inspection : 06.02.2020 & 18.02.2020

Operational Status : Non-Operational at the time of Inspection

Industrial Sector: Textile (Mink Blanket manufacturing unit including Fabric Printing)

Year of commissioning: 2018

A: Water Pollution and its Control		
1.	Water Supply Source	Borewell
	Water Consumption (KLD)	15
	Industrial	13
	Domestic	2.0
2.	Waste Water Generation(KLD)	
	Industrial	10
	Domestic	1.8
3.	Waste Water Treatment (KLD)	
	Industrial	ETP
	Domestic	Septic Tank
4.	Details of ETP	ETP consist of Equalization Tank -Reaction Tank-Tube settler-Clarifier-Dual Media Filter -Activated Carbon Filter-Filter Press. Followed by Ultra Filtration unit and Reverse Osmosis Plant. Unit has installed ZLD system.
5.	Mode of Disposal of Treated Effluent	Treated effluent after RO is being reused in process and RO Reject is used in Blanket washing and domestic

		use .
6.	Status of Consent under Water Act, 1974	Obtained for the period 29.11.2018 to 30.09.2021 .
B: Air Pollution and its Control		
1.	Sources of Air Pollution	Thermic Fluid Heater 1 no (2.5 Lakh K Calorie)
2.	Type of Fuel Used	Coal- 1.5 TPD
3.	Status of Air Pollution Control Device	Common Multi Cyclone followed by 30 m Stack Height
4.	Status of Consent under Air Act,1981	Obtained for the period 29.11.2018 to 30.09.2021 .
C: Hazardous Waste Management		
1.	Type & Quantity of Waste Generated	ETP Sludge: 0.8 TPA
2.	Facility of Storage/ Disposal	Storage facility provided in the unit and agreement for disposal has been executive with CTSDf (M/s Gujrat Enviro Protection Industries Limited at Village -Pali Faridabad)
3.	Status of Authorization	Obtained for the period 31.01.2019 to 30.09.2021 .
D:Observations w.r.t. Industry		
<p>1. Unit is engaged in manufacturing of Mink Blanket with installed capacity of 4 TPD using Yarn as Raw Material. Unit has obtained CTO under water and air act from the Board .</p> <p>2. Unit has also obtained authorization under HOWM Rules 2016 .</p> <p>3. Unit was found Non operational at the time of inspection, Therefore unit was asked to submit the running schedule vide letter no. HSPCB/PR/2020/3480 dated 28.02.2020. copy of letter attached as Annexure -R 1/10.</p> <p>4. During the inspection no provision of reverse pumping was found in the unit</p> <p>5. The unit is meeting its fresh water requirement from Borewell (1 no.).NOC from Central Ground Water Authority is yet to be obtained .</p>		

5. M/S Vaibhav Exports , Village-Assan Khurd Near Bhahma Kumari Aashram ,Teh-Maslauda , District-Panipat

Date of Inspection : 06.02.2020 & 18.02.2020

Operational Status : Non-Operational at the time of Inspection

Industrial Sector: Textile (Knitted Blanket manufacturing unit including Fabric Printing)

Year of commissioning: 2019

A: Water Pollution and its Control		
1.	Water Supply Source	Borewell
	Water Consumption (KLD)	10
	Industrial	8.0
	Domestic	2.0
2.	Waste Water Generation(KLD)	
	Industrial	8.0
	Domestic	2.0
3.	Waste Water Treatment (KLD)	
	Industrial	ETP
	Domestic	Septic Tank

4.	Details of ETP	ETP consist of Equalization Tank –Reaction Tank-Tube settler-Clarifier-Dual Media Filter –Activated Carbon Filter-Filter Press. Followed by Ultra Filtration unit and Reverse Osmosis Plant. Unit has installed ZLD system.
5.	Mode of Disposal of Treated Effluent	Treated effluent after RO is being reused in process and RO Reject is used in Blanket washing and domestic use .
6.	Status of Consent under Water Act, 1974	Obtained for the period 09.09.2019 to 30.09.2023 .
B: Air Pollution and its Control		
1.	Sources of Air Pollution	Boiler 1 no (2 TPH)
2.	Type of Fuel Used	Wood- 1 TPD
3.	Status of Air Pollution Control Device	Multi Cyclone followed by 30 m Stack Height
4.	Status of Consent under Air Act,1981	Obtained for the period 09.09.2019 to 30.09.2023 .
C: Hazardous Waste Management		
1.	Type & Quantity of Waste Generated	ETP Sludge: 1.2 TPA
2.	Facility of Storage/ Disposal	Storage facility provided in the unit and agreement for disposal has been executive with CTSDf (M/s Gujrat Enviro Protection Industries Limited at Village –Pali Faridabad)
3.	Status of Authorization	Obtained for the period 09.09.2019 to 30.09.2023 .
D:Observations w.r.t. Industry		
<p>1. Unit is engaged in manufacturing of Knitted Blanket with installed capacity of 1.6 TPD using Yarn as Raw Material.</p> <p>2. Unit has also obtained authorization under HOWM Rules 2016 .</p> <p>3. Unit was found Non operational at the time of inspection, Therefore unit was asked to submit the running schedule vide letter no. HSPCB/PR/2020/3479 dated 28.02.2020. copy of letter attached as Annexure –R 1/11.</p> <p>4. During the inspection no provision of reverse pumping was found in the unit</p> <p>5. The unit is meeting its fresh water requirement from Borewell (1 no.).NOC from Central Ground Water Authority is yet to be obtained .</p>		

6. M/S Grover International , Village-Assan Kalan , District-Panipat

Date of Inspection : 06.02.2020 .

Operational Status :Operational at the time of Inspection

Industrial Sector: Textile (Carpet manufacturing with out any wet process)

Year of commissioning: 01.02.2020

A: Water Pollution and its Control		
1.	Water Supply Source	Borewell
	Water Consumption (KLD)	2.0
	Industrial	0.0
	Domestic	2.0

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2.	Waste Water Generation(KLD) Industrial Domestic	0.0 2.0
3.	Waste Water Treatment (KLD) Industrial Domestic	Not Applicable Septic Tank
4.	Details of ETP	Not Required
5.	Mode of Disposal of Treated Effluent	Not required
6.	Status of Consent under Water Act, 1974	Obtained for the period 29.01.2020 to 31.03.2021 .
B: Air Pollution and its Control		
1.	Sources of Air Pollution	Boiler 1 no (2 TPH)
2.	Type of Fuel Used	Wood- 1 TPD
3.	Status of Air Pollution Control Device	Multi Cyclone followed by 25 m Stack Height
4.	Status of Consent under Air Act,1981	Obtained for the period 29.01.2020 to 31.03.2021 .
C: Hazardous Waste Management		
1.	Type & Quantity of Waste Generated	No generation of Hazardous Waste
2.	Facility of Storage/ Disposal	Not Required
3.	Status of Authorization	NA
D: Observations w.r.t. Industry		
<p>1. Unit is engaged in manufacturing of Carpet with installed capacity of 15 TPD using Yarn as Raw Material. Unit has obtained CTO under water and air act from the Board .</p> <p>2. Unit was found operational at the time of inspection, and unit was commissioned on 01.02.2020 and under trial Run of 90 days therefore samples of the emissions of the Boiler were not collected .</p> <p>3. Unit is not involved in any wet process and not generating any Industrial effluent</p> <p>4. The unit is meeting its fresh water requirement from Borewell (1 no.).NOC from Central Ground Water Authority is yet to be obtained .</p>		

7. M/S B.K Gas , Village-Assan Kalan , District-Panipat

Date of Inspection : 18.02.2020 .

Operational Status :Operational at the time of Inspection

Industrial Sector: Inorganic Gases (Acetylene Gas manufacturing from Calcium Carbide)

Year of commissioning: 2005

A: Water Pollution and its Control		
1.	Water Supply Source Water Consumption (KLD) Industrial Domestic	Borewell 0.3 0.1 0.2
2.	Waste Water Generation(KLD) Industrial Domestic	0.0 0.2
3.	Waste Water Treatment (KLD) Industrial Domestic	Not Applicable Septic Tank

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4.	Details of ETP	Not Required
5.	Mode of Disposal of Treated Effluent	Not required
6.	Status of Consent under Water Act, 1974	Not Obtained
B: Air Pollution and its Control		
1.	Sources of Air Pollution	No source of Air emission
2.	Type of Fuel Used	NA
3.	Status of Air Pollution Control Device	NA
4.	Status of Consent under Air Act, 1981	NA
C: Hazardous Waste Management		
1.	Type & Quantity of Waste Generated	No generation of Hazardous Waste
2.	Facility of Storage/ Disposal	Not Required
3.	Status of Authorization	NA
D: Observations w.r.t. Industry		
<p>1. Unit is engaged in manufacturing of Acetylene Gas with installed capacity of 0.3 TPD using Calcium Carbide as Raw Material and was found operational at the time of inspection,</p> <p>2. Unit was established in the year 2005 and CTE/CTO was not required at that Time . Now the said unit is covered under consent management at serial no 67 of Green Category of Industries from 26.02.2018 and not Obtained CTO.</p> <p>3. Show cause notice for closure was issued to the unit vide letter no. HSPCB/PR/2020/3891 dated 17.03.2020, copy of notice is attached as Annexure -R 1/12.</p> <p>4. Closure action against the unit has been recommended by Regional Officer , HSPCB, Panipat vide letter no HSPCB/PR/2020/008 dated 22.04.2020, copy attached as Annexure-R 1/13.</p> <p>5. Unit is not involved in any wet process and not generating any Industrial effluent .</p> <p>6. Unit is not having any source of Air emission except DG set which was also lying abandoned and not in operational condition.</p> <p>7. The unit is meeting its fresh water requirement from Borewell (1 no.). NOC from Central Ground Water Authority is yet to be obtained .</p>		

8. M/S Birmi Industries (P) Ltd , (Near Gyan Mansrovar Brahm Kumari) Village- Mahiudinpur Thirana , Teh-Madlauda , District-Panipat District-Panipat

Date of Inspection : 06.02.2020.

Operational Status : Unit has obtained CTE from the Board vide application no. 6900175 dated 28.12.2019 for the period 28.12.2019 to 27.12.2024 and the unit is under establishment phase.

Industrial Sector: Textile (Bed sheets/ Blanket/Bathmets)

Year of commissioning: Yet to be commissioned.

Moreover the underground water samples of the vicinity were also collected on 20.02.2020 from 5 locations and Analysis Results are as given below :

Sampling Point	Parameters							
	pH	TSS	BOD	COD	TDS	Amonical Nitrogen	Chloride	Total Hardness
Handpump of Jamindar Dhaba ,Ashnad Road, Village-Assan Panipat	8.54	BDL	BDL	BDL	1286	BDL	26	58
Handpump, Ambedkar chowk Village Assan , Panipat	7.96	BDL	BDL	BDL	1320	BDL	226	512
Submersible of Sanskriti Public School, Village-Khandra, Panipat	8.20	BDL	BDL	BDL	1390	BDL	266	398
Handpump near the gate of Govt. High School, Village Khandra Panipat	7.54	BDL	BDL	BDL	1160	BDL	226	512
Submersible of Govt. High School,Village-Thirana Panipat	7.22	BDL	BDL	BDL	1916	BDL	356	388
IS 10500:2012 drinking water standards								
(Acceptable Limit)	6.5-8.5	---	---	---	500	---	250	200
(Permissible Limit in the absence of alternate source)	6.5-8.5	---	---	---	2000	---	1000	600

Sampling Point	Parameters							
	Ca	Mg	So ₄	Fluoride	Phenolic Compounds	Sulphides	Total Chromium(Cr ⁶⁺)	Ni
Handpump of Jamindar Dhaba ,Ashnad Road, Village-Assan Panipat	16	4.374	BDL	0.41	BDL	BDL	BDL	BDL
Handpump, Village Assan , Panipat	140	39.366	BDL	0.46	BDL	BDL	BDL	BDL
Submersible of Sanskriti Public School, Village-Khandra, Panipat	112	28.674	BDL	0.45	BDL	BDL	BDL	BDL
Handpump near the gate of Govt. High School, Village Khandra Panipat	140	39.366	BDL	0.52	BDL	BDL	BDL	BDL
Submersible of Govt. High School,Village-Thirana Panipat	104	31.104	BDL	0.52	BDL	BDL	BDL	BDL
IS 10500:2012 drinking water standards								
(Acceptable Limit)	75	30	200	1	0.001	0.05	0.05	0.02
(Permissible Limit in the absence of alternate source)	200	100	400	1.5	0.002	0.05	0.05	0.02

Sampling Point	Parameters					
	Fe	Zn	Cu	Pb	Boron	Turbidity
Handpump of Jamindar Dhaba ,Ashnad Road, Village-Assan Panipat	0.212	0.223	BDL	0.053	BDL	5.62
Handpump, Village Assan , Panipat	0.257	0.337	BDL	BDL	BDL	15.26
Submersible of Sanskriti Public School, Village-Khandra, Panipat	0.157	0.43	BDL	BDL	BDL	6.36
Handpump near the gate of Govt. High School, Village Khandra Panipat	0.390	0.142	BDL	BDL	BDL	18.92
Submersible of Govt. High School,Village-Thirana Panipat	0.187	0.070	BDL	0.037	BDL	5.93
IS 10500:2012 drinking water standards						
(Acceptable Limit)	0.3	5	0.05	0.01	0.5	1
(Permissible Limit in the absence of alternate source)	0.3	15	1.5	0.01	1.0	5

Copies of underground water Analysis report are attached as **Annexure -R1/14.**

Findings and Conclusion:

- During the inspection no provision of Reverse pumping was found in the industries located in the vicinity of Village Khandra Panipat
- 3 no of industries were found non operational at the time of inspections and have been asked to submit their running schedule. All the 3 no of units will be inspected immediately after restart of the their operation.
- Due to lockdown in the country in view of COVID-19,all these industrial units are closed, However Closure and Revocation of CTO have been recommended by Regional Officer HSPCB Panipat against the non complying units.
- Due to lockdown in the country in view of COVID-19, Head Office of HSPCB at Panchkula is not operational .Orders will be issued by Head Office, HSPCB immediately after resuming of the office and closure action will be taken immediately against the units .
- Prosecution action will be initiated against the non complying units after taking approval from the authority as soon as Head Office, HSPCB will be resumed
- Interim Environmental Compensation against non complying units have been recommended by the Regional Officer, HSPCB Panipat, Copy of which is attached as **Annexure-R 1/15.** Final Compensation will be imposed immediately after closure as per policy of the Board .
- As per the analysis results of the underground water samples, few parameters were exceeding the acceptable limits, but the chemical used in the textile units operating in the vicinity are Below Detection Limits in the results.
- The Regional Officer, HSPCB, Panipat vide letter HSPCB/PR/2020/3947 dated 24.03.2020 has written to Regional Director, CGWB, Chandigarh to take action and also levy Environmental Compensation (EC) on the units extracting underground water without CGWA permission, as per the report of CPCB in-house Committee on Methodology of assessing Environmental Compensation and Acion Plan for its utilization of Fund Assessed, copy of letter is attached as **Annexure-R 1/16.**

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by the Hon'ble Tribunal.

Place :Panipat

Date:30.04.2020.


 30/4/2020
 Regional Officer,
 HSPCB, Panipat 



ftms - 12898
Type of Sample:-Paid

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Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

To

M/s Jai Jyoti Texo Fab.
VPO Assan Khurd, Tehsil Madlaunda,
Panipat.

Report No. 2140
Dated: 24-02-2020

Description: Received a sample on 07/02/2020 of Water collected by Sh. Pardeep Singh, AEE collected from Inlet & Outlet of ETP on 06/02/2020. The sample has been analysed from 07/02/2020 to 24/02/2020.

1.	Sample Code	2521	2522
2.	Sample Collected from #	Inlet of ETP	Outlet of ETP

OBSERVATION

1.	Appearance	Red	Almost Colourless
2.	Odour	Bad	Almost Odourless

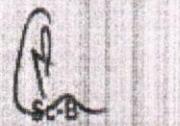
RESULTS

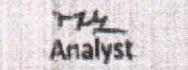
Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	12.37	6.86	6.5-8.5	APHA, 4500-H
2.	Suspended Solid mg/l	270.0	10.0	100	APHA, 2540-D
3.	BOD mg/l	980.0	11.0	30	IS:3025(P-44)
4.	COD mg/l	3212.0	42.4	250	APHA, 5220-B
5.	Oil & Grease mg/l	17.0	BDL (DL=2)	10	APHA, 5520-B
6.	Conductivity Micro S/cm	5570.0	120.0	-	-
7.	Ammonical Nitrogen (as N) mg/l	BDL	BDL	50	-
8.	Total Dissolved Solid mg/l	4658.0	66.0	2100	-
9.	Sodium Absorption Ratio (SAR)	6.75	0.26	26	-
10.	Phenolic Compound (as C ₆ H ₅ OH) mg/l	BDL	BDL	1.0	-
11.	Sulphide (as S) mg/l	4.4	BDL	2.0	-
12.	Total Chromium (as Cr) mg/l	0.3	0.1	2.0	-

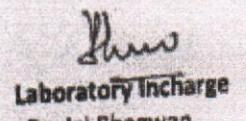
Sample Collected/Not Collected by us
Sample Consumed in testing


JSA1
Manjali


JSA2
Kiran Bala


SC-B
Dr. Pinki Jangra


Analyst
Harish Chandra


Laboratory Incharge
Dr. Jai Bhagwan

CC to Regional Office Panipat

The test report relate only to the particular sample submitted for testing.



ftm-10566
Type of Sample: -paid
HARYANA STATE POLLUTION CONTROL BOARD'S
Laboratory
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

Page | of | 1

To

M/s Jai Jyoti Texo Fab,
Village Assan Khurd, Tehsil Madlauda,
Panipat.

Report No. : 591
Dated: 11-Feb-2020

Description of Sample: - Received a sample of Stack emission on 07-February-2020 collected by **Sh. Pardeep Singh, AEE** of the Board and collected from premises of factory on 06-January-2020. The sample has been analyzed from 07-Feb-2020 to 11-Feb-2020. The analysis report is as follows: -

1.	Sample Code	591
FIELD OBSERVATION		
1.	Name of plant Section *	TFH & Boiler
2.	Stack Attach to *	TFH & Boiler
3.	Normal operating Schedule (hr/day) *	8
4.	Type of Chimney *	Metal
5.	Stack Height from the ground level *	100'
6.	Diameter of stack *	300 mm
7.	Stack Temperature Deg.C *	102
8.	Average stack velocity m/sec *	7.08
9.	Quantity of Emission m ³ /sec	0.5

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³	121.3		150
2.	Sulphur dioxide mg/m ³	16.2		600
3.	Nitrogen dioxide mg/m ³	12		300

Sample Collected/Not Collected by us

Sample Consumed in testing
CC to Member Secretary
CC to Regional Panipat

JSA1

Manjali

JSA2

Kiran Bala

Sc-B

Dr. Pinki Jangra

Analyst

Harish Chandra

LABORATORY INCHARGE

Dr. Jai Bhagwan

The test report relate only to the particular sample submitted for testing.



ftms - 15972
Form J

(See Rule 36)

Test Report

Report No- 2282

Dated: 04-March-2020

I hereby, certify that I Dr. Jai Bhagwan Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 19 day of February, 2020, collected by Sh. Pardeep Singh, AEE on dated 18 day of February, 2020 of M/s BSB International LLP, Village Assan Kalan, Near Thermal Power Station, Panipat for analysis.

Further certify that I have analyzed the above mentioned sample on 19-February-2020 to 04-march-2020 and declare the result of analysis to be as follows:-

1.	Sample Code	2693	2694
2.	Sample Collected from #	Inlet of ETP	Outlet of ETP

OBSERVATION

1.	Appearance	Brown	Brownish
2.	Odour	Foul	Bad

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	6.36	6.95	6.5-8.5	APHA, 4500-H+
2.	Suspended Solid mg/l	156.0	89.0	100	APHA, 2540-D
3.	BOD mg/l	660.0	320.0	30	IS:3025(P-44)
4.	COD mg/l	2848.0	1132.8	250	APHA, 5220-B
5.	Oil & Grease mg/l	13.0	8.5	10	APHA, 5520-B
6.	Conductivity Micro S/cm	4980.0	4820.0	-	-
7.	Ammonical Nitrogen (as N) mg/l	20.08	12.32	50	-
8.	Sodium Absorption Ratio (SAR)	16.98	19.17	26	-
9.	Phenolic Compound (as C6H5Oh) mg/l	BDL	BDL	1.0	-
10.	Sulphide (as S) mg/l	3.6	3.2	2.0	-
11.	Total Chromium (as Cr) mg/l	BDL	BDL	2.0	-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 04 day of March- 2020

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkuia, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Panipat

This test report relate only to the particular sample submitted for testing.

[Signature]
Board Analyst



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@hspcb.org

No. HSPCB/PR/2020/ 3801

Dated : 11/3/20

To

M/s BSB International LLP,
 Village-Assan Kalan, Panipat

Sub: **Show cause notice for closure u/s 33-A of Water (Prevention & Control of Pollution) Act, 1974.**

Whereas your unit has been inspected on dated 19.02.2020 regarding verification of the compliance in O.A no. 917/2019 titled as Ramesh Kumar Vs. State of Haryana & Ors. During the inspection following deficiencies were found :

1. Unit has not installed Ultra Filtration system after ETP.
2. RO system after ETP is not functional .

Whereas sample of ETP Outlet was collected from final outlet of unit on dated 19.02.2020 and as per analysis report no. 2282 dated 04.03.2020, the following parameters are found exceeding the prescribed limits:-

Sr. No.	Name of Parameter	Outlet of ETP (mg/l)	Limit (mg/l)
1	BOD	320	30
2	COD	1132.8	250
3	Sulphide as (S)	3.2	2

In view of the above, you are hereby directed to show cause within 15 days as to why closure action against your unit may not be taken along with the imposition of the Environmental compensation for the damage caused to the environment under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 for above mentioned non compliance .

In case you fail to comply with the non compliances mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

[Signature]
 Regional Officer
 Panipat Region

Endst. No.HSPCB/PR/2020/ 3802

Dated 11/3/20

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula, for information & necessary action please.

[Signature]
 Regional Officer
 Panipat Region

ETMS
 17/6/17



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2019/ 3803

Dated 11/3/20

To

M/s BSB International LLP,
 Village-Assan Kalan, Panipat

Sub: **Show cause notice for revocation of consent to operate u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974**

Whereas your unit has been inspected on dated 19.02.2020 regarding verification of the compliance in O.A no. 917/2019 titled as Ramesh Kumar Vs. State of Haryana & Ors. During the inspection following deficiencies were found :

1. Unit has not installed Ultra Filtration system after ETP.
2. RO system after ETP is not functional .

Whereas sample of ETP Outlet was collected from final outlet of unit on dated 19.02.2020 and as per analysis report no. 2282 dated 04.03.2020, the following parameters are found exceeding the prescribed limits:-

Sr. No.	Name of Parameter	Outlet of ETP (mg/l)	Limit (mg/l)
1	BOD	320	30
2	COD	1132.8	250
3	Sulphide as (S)	3.2	2

Whereas, Consent to Operate under Water & Air Act was granted to your unit vide application No. 5674993 dt. 17.10.2018 for the period 16.10.2018 to 30.09.2023.

You are hereby directed to show cause within 07 days as to why Consent to Operate granted to your unit will not be revoked u/s 27 of Water (Prevention & Control of Pollution) Act, 1974 for the above mentioned non-compliance.

In case you fail to comply with the deficiencies mentioned above within the stipulated period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant revocation of Consent to Operate u/s 27 of Water (Prevention & Control of Pollution) Act for the above said non-compliance.

Endst. No.HSPCB/PR/2020/ 3804

Dated 11/3/20

Regional Officer
 Panipat Region

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula, for information & necessary action please.

Regional Officer
 Panipat Region

FTMS
 17618



HSPCB

ftms-12866

Form IV

(See Rule 20)

Report No. : 621

Dated: 24-February-2020

I hereby, certify that I **Dr. Jai Bhagwan** Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (14 of 1981) received a sample on the 19 day of February, 2020, collected by Sh. Pardeep Singh, AEE on dated 18 day of February, 2020 of

**M/s BSB International LLP,
Village Assan Kalan, Near TPS,
Panipat.**

Further certify that I have analyzed the above mentioned sample on 19-02-2020 to 24-02-2020 and declare the result of analysis to be as follows:

1.	Sample Code	621
<u>FIELD OBSERVATION</u>		
1.	Name of plant Section *	Boiler (2TPH) + TFH
2.	Stack Attach to *	Boiler + TFH
3.	Normal operating Schedule (hr/day) *	8
4.	Type of Chimney *	Metal
5.	Stack Height from the ground level *	100'
6.	Diameter of stack *	300 mm
7.	Stack Temperature Deg.C *	115
8.	Average stack velocity m/sec *	7.28
9.	Quantity of Emission m ³ /sec	0.5

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³	121.0		150
2.	Sulphur dioxide mg/m ³	16.2		600
3.	Nitrogen dioxide (as NO ₂) mg/m ³	12		300

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS: 5182 and Emission regulation part III of Central Pollution Control Board

Signed this 24 day of February-20

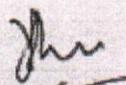
Haryana State Pollution Control Board's Laboratory

SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office Panipat


BOARD ANALYST

The test report relate only to the particular sample submitted for testing.



HARYANA STATE POLLUTION CONTROL BOARD

SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2020/ 009
FTMS: 20397
To

Dated 22/4/2020

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Subject: Recommendation for closure u/s 33-A of Water (Prevention & Control of pollution) Act, 1974 against M/s BSB International LLP, Village Assan Kalan, Panipat.

Ref: This office letter No.HSPCB/PR/2020/3801 dated 11/03/2020.

In this connection, the performa for recommending closure order for the violation under section 33-A of Water Act, 1974.

1	Name of the unit with address	:	M/s BSB International LLP, Village Assan Kalan, Panipat																
2	Category & Product	:	Red & Textile Dyeing Unit																
3	Status of CTE & CTO	:	CTE-Obtained & CTO- Granted upto 30/09/2023																
4	Detail of violation: a. Operating without CTE /CTO of the Board. b. ETP not installed c. APCM not installed d. Sample exceeding the norms e. Complaint / Court case, if any. f. Any other	:	a. No b. Installed c. Installed d. Yes, as per A/R No.2282 dated 04/03/2020 exceeding the prescribed limits of the Board. e. Yes, O.A no. 917/2019 titled as Ramesh Kumar Vs. State of Haryana & Ors f. No																
5	Detail of violation made as above	:	1.Unit has not installed Ultra Filtration system after ETP. 2.RO system after ETP is not functional 3.Sample of liquid trade effluent was collected by the field officer and as per analysis report No.2282 dated 04/03/2020 exceeding the prescribed limit.																
6	Detail of Section and Act for Show Cause Notice issued with date	:	Under section 33-A of Water Act, 1974. SCN for closure issued vide No.3801 dated 11/03/2020.																
7	Reply of Show Cause Notice, if any	:	Not submitted.																
8	Present status of the unit compliance made, if any	:	Non-complying																
9	Recommendations as per provisions of the Act / Rules.	:	The above said unit is involved in the dyeing process and was inspected on dated 19.02.2020 regarding verification of the compliance in O.A no. 917/2019 titled as Ramesh Kumar Vs. State of Haryana & Ors. During the inspection following deficiencies were found : 1. Unit has not installed Ultra Filtration system after ETP. 2. RO system after ETP is not functional . Whereas sample of ETP Outlet was collected from final outlet of unit on dated 19.02.2020 and as per analysis report no. 2282 dated 04.03.2020, the following parameters are found exceeding the prescribed limits:- <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Name of Parameter</th> <th>Outlet of ETP (mg/l)</th> <th>Limit (mg/l)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>BOD</td> <td>320</td> <td>30</td> </tr> <tr> <td>2</td> <td>COD</td> <td>1132.8</td> <td>250</td> </tr> <tr> <td>3</td> <td>Sulphide as (S)</td> <td>3.2</td> <td>2</td> </tr> </tbody> </table> Therefore, SCN for closure was issued vide letter No.3801 dated 11/03/2020, but no reply has not been received so far from the unit. Therefore, it is recommended that the closure order u/s 33-A of Water (Prevention & Control of Pollution) Act, 1974 may be issued alongwith necessary directions to the Executive Engineer, UHBVN, Panipat for disconnection of electric power supply.	Sr. No.	Name of Parameter	Outlet of ETP (mg/l)	Limit (mg/l)	1	BOD	320	30	2	COD	1132.8	250	3	Sulphide as (S)	3.2	2
Sr. No.	Name of Parameter	Outlet of ETP (mg/l)	Limit (mg/l)																
1	BOD	320	30																
2	COD	1132.8	250																
3	Sulphide as (S)	3.2	2																

DA/Spot Inspection Report dated 19/02/2020, A/R dated 04/03/2020 & SCN dated 11/03/2020

Signature of the Field Officer
with name

Pardeep
22/4/2020

Signature of Regional Officer
with name

o/c
22/4/2020



HARYANA STATE POLLUTION CONTROL BOARD

SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2020/
FTMS: 20396 010
To

Dated 22/4/2020

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Subject: Recommendation for revocation of CTO u/s 27 of Water (Prevention & Control of pollution) Act, 1974 against M/s BSB International LLP, Village Assan Kalan, Panipat.

Ref: This office letter No.HSPCB/PR/2020/3803 dated 11/03/2020.

In this connection, the performa for recommending revocation of CTO for the violation under section 27 of Water Act, 1974.

1	Name of the unit with address	:	M/s BSB International LLP, Village Assan Kalan, Panipat																
2	Category & Product	:	Red & Textile Dyeing Unit																
3	Status of CTE & CTO	:	CTE-Obtained & CTO- Granted upto 30/09/2023																
4	Detail of violation: a. Operating without CTE /CTO of the Board. b. ETP not installed c. APCM not installed d. Sample exceeding the norms e. Complaint / Court case, if any. f. Any other	:	a. No b. Installed c. Installed d. Yes, as per A/R No.2282 dated 04/03/2020 exceeding the prescribed limits of the Board. e. Yes, O.A no. 917/2019 titled as Ramesh Kumar Vs. State of Haryana & Ors f. No																
5	Detail of violation made as above	:	1.Unit has not installed Ultra Filtration system after ETP. 2.RO system after ETP is not functional 3.Sample of liquid trade effluent was collected by the field officer and as per analysis report No.2282 dated 04/03/2020 exceeding the prescribed limit.																
6	Detail of Section and Act for Show Cause Notice issued with date	:	Under section 27 of Water Act, 1974. SCN for Revocation of CTO issued vide No.3803 dated 11/03/2020.																
7	Reply of Show Cause Notice, if any	:	Not submitted.																
8	Present status of the unit compliance made, if any	:	Non-complying																
9	Recommendations as per provisions of the Act / Rules.	:	The above said unit is involved in the dyeing process and was inspected on dated 19.02.2020 regarding verification of the compliance in O.A no. 917/2019 titled as Ramesh Kumar Vs. State of Haryana & Ors. During the inspection following deficiencies were found : 1. Unit has not installed Ultra Filtration system after ETP. 2. RO system after ETP is not functional . Whereas sample of ETP Outlet was collected from final outlet of unit on dated 19.02.2020 and as per analysis report no. 2282 dated 04.03.2020, the following parameters are found exceeding the prescribed limits:- <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>Sr. No.</th> <th>Name of Parameter</th> <th>Outlet of ETP (mg/l)</th> <th>Limit (mg/l)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>BOD</td> <td>320</td> <td>30</td> </tr> <tr> <td>2</td> <td>COD</td> <td>1132.8</td> <td>250</td> </tr> <tr> <td>3</td> <td>Sulphide as (S)</td> <td>3.2</td> <td>2</td> </tr> </tbody> </table> Therefore, SCN for revocation of CTO was issued vide letter No.3803 dated 11/03/2020, but no reply has not been received so far from the unit. Therefore, it is recommended that the CTO granted to the unit vide No. 313101718PITCTO5674998 dated 17/10/2018 may be revoked u/s 27 of Water (Prevention & Control of Pollution) Act, 1974.	Sr. No.	Name of Parameter	Outlet of ETP (mg/l)	Limit (mg/l)	1	BOD	320	30	2	COD	1132.8	250	3	Sulphide as (S)	3.2	2
Sr. No.	Name of Parameter	Outlet of ETP (mg/l)	Limit (mg/l)																
1	BOD	320	30																
2	COD	1132.8	250																
3	Sulphide as (S)	3.2	2																

DA/Spot Inspection Report dated 19/02/2020, A/R dated 04/03/2020 & SCN dated 11/03/2020,
Copy of CTO

Signature of the Field Officer
with name

[Signature]
22/4/2020
[Signature]
Randeep

Signature of Regional Officer
with name

[Signature]
22/4/2020



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT
 Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com



No. HSPCB/PR/2020/ 3478

Dated 28/2/20

FTMS:

To

M/s Birmi Impex Private Limited (Near Gyanmansarover Brahm Kumari)
 Village -Mahiudinpur Thirana, Tehsil-Madlauda,
 Distt- Panipat.

Sub: Regarding submission of running schedule of the unit .

Ref: Inspection dated 06.02.2020 & 18.02.2020 in O.A. no. Original Application No.917/2019 titled as Ramesh Chand Versus State of Haryana.

In this connection, it is intimated that your unit was inspected by the concerned Field Officer of this office on 06.02.2020 & 18.02.2020 but at the time of inspection your unit was found non-operation and verification of the compliance could not be done.

In view of the above, you are here by directed to submit the running schedule of your unit within 3 days so that inspection can be conducted accordingly .

[Signature]
28/2

Regional Officer
 HSPCB, Panipat

[Signature]
27/2/2020

92



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT
Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbopr@gmail.com



No. HSPCB/PR/2020/ 3480
FTMS:

Dated 28/2/20

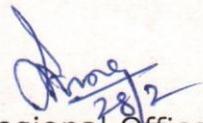
To
M/S Maa Banbhor International,
Village- Assan Khurd , Tehsil-Madlauda,
Distt.- Panipat.

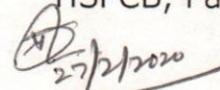
Sub: Regarding submission of running schedule of the unit .

Ref: Inspection dated 06.02.2020 & 18.02.2020 in O.A. no. Original Application No.917/2019 titled as Ramesh Chand Versus State of Haryana.

In this connection, it is intimated that your unit was inspected by the concerned Field Officer of this office on 06.02.2020 & 18.02.2020 but at the time of inspection your unit was found non operation and verification of the compliance could not be done.

In view of the above, you are here by directed to submit the running schedule of your unit with in 3 days so that inspection can be conducted accordingly.


Regional Officer
HSPCB, Panipat


27/2/2020
y/l.



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT
Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com



No. HSPCB/PR/2020/ 3479

Dated 28/2/20

FTMS:

To

M/s Vaibhav Exports (Near Brahma Kumari Ashram)
Village - Assan Khurd, Distt- Panipat.

Sub: Regarding submission of running schedule of the unit .

Ref: Inspection dated 06.02.2020 & 18.02.2020 in O.A. no. Original Application No.917/2019 titled as Ramesh Chand Versus State of Haryana.

In this connection, it is intimated that your unit was inspected by the concerned Field Officer of this office on 06.02.2020 & 18.02.2020 but at the time of inspection your unit was found non operation and verification of the compliance could not be done.

In view of the above, you are here by directed to submit the running schedule of your unit with in 3 days so that inspection can be conducted accordingly.


28/2

Regional Officer
HSPCB, Panipat


27/2/2020

9/2



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2020/ 3891

Dated : 17/3/20

To

M/s B.K Gas ,
 Village-Assan Khurd , Panipat
 (Sh. Sanjay Tanwar Mob:9416002843)

Sub:-

Show cause notice for closure/Prosecution under section 33-A/44/47 for violation of section 25 of Water (Prevention and Control of Pollution) Act, 1974 and 31-A/37/40 for violation of section 21 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas your unit was inspected by the Field officer on 28.02.2020 in respect to the OA no 917 of 2019 .Your unit was found engaged in the manufacturing of Acetylene gas and covered under consent management of the board at sr. no 67 of Green category on industries

The unit was found operational at the time of inspection and following short comings were found:

1. Unit has not obtained prior CTO from the Board.

In view of the above, you are hereby directed to show cause within 15 days as to why closure and legal action against your unit may not be taken along with the imposition of the Environmental compensation for the damage caused to the environment under section 33-A/44/47 of Water (Prevention and Control of Pollution) Act, 1974 and 31-A/37/40 of Air (Prevention and Control of Pollution) Act, 1981 for above mentioned non compliance.

In case you fail to comply with the non compliances mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 33-A/44/47 of Water (Prevention and Control of Pollution) Act, 1974 and 31-A/37/40 of Air (Prevention and Control of Pollution) Act, 1981.

Anos
17/3/2020
Regional Officer,
Panipat Region

Endst.No.HSPCB/PR/2020/ 3892

Dated 17/3/20

A copy of the above is forwarded to the Chairman Haryana State Pollution Control Board Panchkula for kind information, please.

Anos
17/3/2020
Regional Officer
Panipat Region

FTMS
19159

92



HARYANA STATE POLLUTION CONTROL BOARD

SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2020/ 008
FTMS: 20398
To

Dated 22-04-2020

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Subject: Recommendation for closure u/s 33-A of Water (Prevention & Control of pollution) Act, 1974 and u/s 31-A of Air (Prevention & Control of pollution) Act, 1981 against M/s B.K. Gas, Village Assan Khurd, Panipat.

Ref: This office letter No.HSPCB/PR/2020/3891 dated 17/03/2020.

In this connection, the performa for recommending closure order for the violation under section 33-A of Water Act, 1974 and 31-A of Air Act, 1981.

1	Name of the unit with address	:	M/s B.K. Gas, Village Assan Khurd, Panipat
2	Category & Product	:	Sr.No.67 Green & manufacturing of Acetylene Gas
3	Status of CTE & CTO	:	CTE-Not applicable & CTO- Not obtained
4	Detail of violation:	:	
	a. Operating without CTE /CTO of the Board.	:	a. Yes
	b. ETP not installed	:	b. NA
	c. APCM not installed	:	c. NA
	d. Sample exceeding the norms	:	d. NA.
	e. Complaint / Court case, if any.	:	e. Yes, O.A. No.917/2019
	f. Any other	:	f. No
5	Detail of violation made as above	:	Unit has not obtained prior CTO from the Board.
6	Detail of Section and Act for Show Cause Notice issued with date	:	Under section 33-A of Water Act, 1974 and 31-A of Air Act, 1981. SCN for closure issued vide No.3891 dated 17/03/2020.
7	Reply of Show Cause Notice, if any	:	Not submitted.
8	Present status of the unit compliance made, if any	:	Non-complying
9	Recommendations as per provisions of the Act / Rules.	:	<p>The above said unit is involved in the manufacturing of Acetylene Gas and covered under consent management of the Board at Sr.No.67 of Green Category of Industries. The unit was inspected on dated 28.02.2020 regarding verification of the compliance in O.A no. 917/2019 titled as Ramesh Kumar Vs. State of Haryana & Ors. During the inspection following deficiencies were found :</p> <p>1. Unit has not obtained prior CTO from the Board.</p> <p>Therefore, SCN for closure was issued vide letter No.3891 dated 17/03/2020, but no reply has not been received so far from the unit.</p> <p>Therefore, it is recommended that the closure order u/s 33-A of Water (Prevention & Control of Pollution) Act, 1974 and 31-A of Air (Prevention & Control of Pollution) Act, 1981 may be issued alongwith necessary directions to the Executive Engineer, UHBVN, Panipat for disconnection of electric power supply.</p>

DA/Spot Inspection Report dated 28/02/2020 & SCN dated 17/03/2020

Signature of the Field Officer
with name

(Signature)
22/4/2020
Pardeep

Signature of Regional Officer
with name

(Signature)
22/4/2020



Type of Sample: Monitoring *fms-17172*

Annexure - R/14

page 1 of 1

(25)

Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana
Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 2295
Dated: 06-03-2020

Description: Received a sample on 21/02/2020 of Water collected by Sh. Pardeep Singh, AEE collected from Handpump of Jamindar Dhaba, Assandh Road, Village Assan, Panipat on 20/02/2020. The sample has been analysed from 21/02/2020 to 06/03/2020.

- | | | |
|--------------------|-------------------------|-------------------|
| 1. | Sample Code | 2709 |
| 2. | Sample Collected from # | Handpump |
| OBSERVATION | | |
| 1. | Appearance | Almost Colourless |
| 2. | Odour | Almost Odourless |

RESULTS

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>	<u>Test Method</u>
1.	pH Value	8.54		6.5-8.5	APHA, 4500-H+E
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	BDL (DL=5)			APHA, 5220-B
5.	Conductivity Micro S/cm	1747.0		-	-
6.	Ammonical Nitrogen (as N) mg/l	BDL		-	-
7.	Total Dissolved Solid mg/l	1286.0		500	-
8.	Chloride (as Cl) mg/l	26.0		250	-
9.	Total Hardness mg/l	58.0		-	-
10.	Calcium (as Ca) mg/l	16.0		75	-
11.	Magnesium (as Mg) mg/l	4.374		30	-
12.	Sulphate (as SO ₄) mg/l	BDL		200	-
13.	Fluoride (as F) mg/l	0.41		1.0	-
14.	Phenolic Compound (as C ₆ H ₅ Oh) mg/l	BDL		0.001	-
15.	Sulphide (as S) mg/l	BDL		0.05	-
16.	Total Chromium (as Cr) mg/l	BDL		0.05	-
17.	Hexavalent Chromium (as Cr+6) mg/l	BDL		-	-
18.	Nickel (as Ni) mg/l	BDL		-	-
19.	Iron (as Fe) mg/l	0.212		0.3	-
20.	Zinc (as Zn) mg/l	0.223		5.0	-
21.	Copper (as Cu) mg/l	BDL		0.05	-
22.	Lead (as Pb) mg/l	0.053		0.01	-
23.	Boron (as B) mg/l	BDL		0.5	-
24.	Turbidity NTU	5.62		1	-

Sample Collected/Not Collected by us *JSA1*
Sample Consumed in testing Manjali

JSA2
Kiran Bala

Sc-B
Dr. Pinki Jangra

Analyst
Harish Chandra

Jai
Laboratory Incharge
Dr. Jai Bhagwan

CC to Regional Office Panipat

The test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit. ***



Type of Sample:-Monitoring *fms-17177*

page | of |

Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana
Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 2299
Dated: 06-03-2020

Description: Received a sample on 21/02/2020 of Water collected by Sh. Pardeep Singh, AEE collected from Handpump Ambedkar Chowk, Village Assan, Panipat on 20/02/2020. The sample has been analysed from 21/02/2020 to 06/03/2020.

- 1. Sample Code 2713
 - 2. Sample Collected from # Handpump
- OBSERVATION**
- 1. Appearance Almost Colourless
 - 2. Odour Almost Odourless

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	7.96		6.5-8.5	APHA, 4500-H+
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	BDL (DL=5)			APHA, 5220-B
5.	Conductivity Micro S/cm	2010.0			-
6.	Ammonical Nitrogen (as N) mg/l	BDL			-
7.	Total Dissolved Solid mg/l	1320.0		500	-
8.	Chloride (as Cl) mg/l	226.0		250	-
9.	Total Hardness mg/l	512.0			-
10.	Calcium (as Ca) mg/l	140.0		75	-
11.	Magnesium (as Mg) mg/l	39.366		30	-
12.	Sulphate (as SO ₄) mg/l	BDL		200	-
13.	Fluoride (as F) mg/l	0.46		1.0	-
14.	Phenolic Compound (as C ₆ H ₅ Oh) mg/l	BDL		0.001	-
15.	Sulphide (as S) mg/l	BDL		0.05	-
16.	Total Chromium (as Cr) mg/l	BDL		0.05	-
17.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
18.	Nickel (as Ni) mg/l	BDL			-
19.	Iron (as Fe) mg/l	0.257		0.3	-
20.	Zinc (as Zn) mg/l	0.337		5.0	-
21.	Copper (as Cu) mg/l	BDL		0.05	-
22.	Lead (as Pb) mg/l	BDL		0.01	-
23.	Boron (as B) mg/l	BDL		0.5	-
24.	Turbidity NTU	15.26		1	-

Sample Collected/Not Collected by us *JSA1* *JSA2* *SCB* Analyst *Harish Chandra* Laboratory Incharge *Dr. Jai Bhagwan*
 Sample Consumed in testing Manjali Kiran Bala Dr. Pinki Jangra Harish Chandra Dr. Jai Bhagwan

CC to Regional Office Panipat The test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit. ***



Type of Sample: Monitoring *fms-17174*

Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana
Test Report

To
The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 2297
Dated: 06-03-2020

Description: Received a sample on 21/02/2020 of Water collected by Sh. Pardeep Singh, AEE collected from Submersible of Sanskriti Public School, Village Khandra, Panipat on 20/02/2020. The sample has been analysed from 21/02/2020 to 06/03/2020.

- 1. Sample Code 2711
- 2. Sample Collected from # Submersible
- 1. Appearance Almost Colourless
- 2. Odour Almost Odourless

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	8.20		6.5-8.5	APHA, 4500-H+
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	BDL (DL=5)			APHA, 5220-B
5.	Conductivity Micro S/cm	2310.0			-
6.	Ammonical Nitrogen (as N) mg/l	BDL			-
7.	Total Dissolved Solid mg/l	1390.0		500	-
8.	Chloride (as Cl) mg/l	266.0		250	-
9.	Total Hardness mg/l	398.0			-
10.	Calcium (as Ca) mg/l	112.0		75	-
11.	Magnesium (as Mg) mg/l	28.674		30	-
12.	Sulphate (as SO ₄) mg/l	BDL		200	-
13.	Fluoride (as F) mg/l	0.45		1.0	-
14.	Phenolic Compound (as C ₆ H ₅ Oh) mg/l	BDL		0.001	-
15.	Sulphide (as S) mg/l	BDL		0.05	-
16.	Total Chromium (as Cr) mg/l	BDL		0.05	-
17.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
18.	Nickel (as Ni) mg/l	BDL			-
19.	Iron (as Fe) mg/l	0.157		0.3	-
20.	Zinc (as Zn) mg/l	0.043		5.0	-
21.	Copper (as Cu) mg/l	BDL		0.05	-
22.	Lead (as Pb) mg/l	BDL		0.01	-
23.	Boron (as B) mg/l	BDL		0.5	-
24.	Turbidity NTU	6.36		1	-

Sample Collected/Not Collected by us *JSA1* *JSA2* *SC-B* Analyst Laboratory Incharge
 Sample Consumed in testing Manjali Kiran Bala Dr. Pinki Jangra Harish Chandra Dr. Jai Bhagwan

CC to Regional Office Panipat The test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit. ***



Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana
Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 2298
Dated: 06-03-2020

Description: Received a sample on 21/02/2020 of Water collected by Sh. Pardeep Singh, AEE collected from Handpump near the gate of Govt. High School, Village Khandra, Panipat on 20/02/2020. The sample has been analysed from 21/02/2020 to 06/03/2020.

- 1. Sample Code 2712
 - 2. Sample Collected from # Handpump
- OBSERVATION**
- 1. Appearance Almost Colourless
 - 2. Odour Almost Odourless

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	7.54		6.5-8.5	APHA, 4500-H+
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	BDL (DL=5)			APHA, 5220-B
5.	Conductivity Micro S/cm	1516.0			-
6.	Ammonical Nitrogen (as N) mg/l	BDL			-
7.	Total Dissolved Solid mg/l	1160.0		500	-
8.	Chloride (as Cl) mg/l	226.0		250	-
9.	Total Hardness mg/l	512.0			-
10.	Calcium (as Ca) mg/l	140.0		75	-
11.	Magnesium (as Mg) mg/l	39.366		30	-
12.	Sulphate (as SO ₄) mg/l	BDL		200	-
13.	Fluoride (as F) mg/l	0.52		1.0	-
14.	Phenolic Compound (as C ₆ H ₅ Oh) mg/l	BDL		0.001	-
15.	Sulphide (as S) mg/l	BDL		0.05	-
16.	Total Chromium (as Cr) mg/l	BDL		0.05	-
17.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
18.	Nickel (as Ni) mg/l	BDL			-
19.	Iron (as Fe) mg/l	0.390		0.3	-
20.	Zinc (as Zn) mg/l	0.142		5.0	-
21.	Copper (as Cu) mg/l	BDL		0.05	-
22.	Lead (as Pb) mg/l	BDL		0.01	-
23.	Boron (as B) mg/l	BDL		0.5	-
24.	Turbidity NTU	18.92		1	-

Sample Collected/Not Collected by us JSA1 JSA2 SC-B Analyst Harish Chandra Laboratory Incharge Dr. Jai Bhagwan

Sample Consumed in testing Manjali Kiran Bala Dr. Pinki Jangra

CC to Regional Office Panipat The test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit



Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana
Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 2296
Dated: 06-03-2020

Description: Received a sample on 21/02/2020 of Water collected by Sh. Pardeep Singh, AEE collected from Submersible of Govt. High School, Village Thirana, Panipat on 20/02/2020. The sample has been analysed from 21/02/2020 to 06/03/2020.

- | | | |
|----|-------------------------|-------------|
| 1. | Sample Code | 2710 |
| 2. | Sample Collected from # | Submersible |
- OBSERVATION**
- | | | |
|----|------------|-------------------|
| 1. | Appearance | Almost Colourless |
| 2. | Odour | Almost Odourless |

RESULTS

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>	<u>Test Method</u>
1.	pH Value	7.22		6.5-8.5	APHA, 4500-H+I
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	BDL (DL=5)			APHA, 5220-B
5.	Conductivity Micro S/cm	2660.0			-
6.	Ammonical Nitrogen (as N) mg/l	BDL			-
7.	Total Dissolved Solid mg/l	1916.0		500	-
8.	Chloride (as Cl) mg/l	356.0		250	-
9.	Total Hardness mg/l	388.0			-
10.	Calcium (as Ca) mg/l	104.0		75	-
11.	Magnesium (as Mg) mg/l	31.104		30	-
12.	Sulphate (as SO ₄) mg/l	BDL		200	-
13.	Fluoride (as F) mg/l	0.32		1.0	-
14.	Phenolic Compound (as C ₆ H ₅ Oh) mg/l	BDL		0.001	-
15.	Sulphide (as S) mg/l	BDL		0.05	-
16.	Total Chromium (as Cr) mg/l	BDL		0.05	-
17.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
18.	Nickel (as Ni) mg/l	BDL			-
19.	Iron (as Fe) mg/l	0.187		0.3	-
20.	Zinc (as Zn) mg/l	0.070		5.0	-
21.	Copper (as Cu) mg/l	BDL		0.05	-
22.	Lead (as Pb) mg/l	0.037		0.01	-
23.	Boron (as B) mg/l	BDL		0.5	-
24.	Turbidity NTU	5.93		1	-

Sample Collected/Not Collected by us	JSA1	JSA2	Sc-B	Analyst	Laboratory Incharge
Sample Consumed in testing	Manjali	Kiran Bala	Dr. Pinki Jangra	Harish Chandra	Dr. Jai Bhagwan

CC to Regional Office Panipat The test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit. ...



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

Annexure - R 1/15 (30)

No. HSPCB/PR/2020/ 79
To

Dated 30/4/20

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Subject: Recommendation for Levying interim Environmental Compensation on M/s BSB International LLP, Village Assan Kalan, Panipat.

Ref: HSPCB Policy order dated 29/04/2019 and SCN issued vide No.3801 dated 11/03/2020.

Kindly refer to subject noted above the Calculation of interim Environmental Compensation of above said unit as per policy order dated 29.04.2019 of the board:

Name of the unit	M/s BSB International LLP, Village Assan Kalan, Panipat
Date of inspection by HSPCB	19/02/2020
Details of the violation	As per Analysis Report No.2282 dated 04/03/2020 parameters were exceeding the prescribed limits.
Category of the unit	Red
Scale of the unit	Small Scale
Date of issuance of the closure order	Recommended for closure vide this office letter No.009 dated 22/04/2020.
Date of implementation of the closure order	NA

Calculation

The interim Environmental Compensation is based on the following formula:

$$EC = PI \times N \times R \times S \times LF$$

Where

EC = Environmental Compensation.

PI=Pollution Index of industrial sector =80 for Red category of industries.

N =No of days of violation = 19.02.2020 to 23.03.2020 = 34 days (including both dates)

R= Factor in rupees= 250/-

S= Factor for scale of operation = 0.5 for large scale

LF=Location of Factor =1.25 for Village Assan Kalan, Panipat and nearby areas.

Hence,

$$EC = 80 \times 34 \times 250 \times 0.5 \times 1.25 = 4,25,000/- \text{ in Rupees}$$

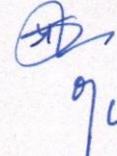
Compensation applicable in this case is Rs. 4,25,000/- (Four Lacs Twenty Five Thousand Rupees)

Remarks: Compensation was calculate upto 23/03/2020 because the above said unit is lying closed since 24/03/2020 due to lockdown in view of COVID-19.

DA/A/R No.2282 dated 04/03/2020

SCN dated 11/03/2020


Regional Officer,
HSPCB, Panipat





HARYANA STATE POLLUTION CONTROL BOARD

SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. – (0180) 2672037, Telefax – 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2020/ 80
To

Dated 30/4/20

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Subject: Recommendation for Levying interim Environmental Compensation on M/s B.K. Gas, Village Assan Khurd, Panipat.

Ref: HSPCB Policy order dated 29/04/2019 and SCN issued vide No.3891 dated 17/03/2020.

Kindly refer to subject noted above the Calculation of interim Environmental Compensation of above said unit as per policy order dated 29.04.2019 of the board:

Name of the unit	M/s B.K. Gas, Village Assan Khurd, Panipat
Date of inspection by HSPCB	28/02/2020
Details of the violation	Illegal running without obtaining prior CTO from the Board.
Category of the unit	Green
Scale of the unit	Small Scale
Date of issuance of the closure order	Recommended for closure vide this office letter No.008 dated 22/04/2020.
Date of implementation of the closure order	NA

Calculation

The interim Environmental Compensation is based on the following formula:

$$EC = PI \times N \times R \times S \times LF$$

Where

EC = Environmental Compensation.

PI=Pollution Index of industrial sector =30 for Green category of industries.

N =No of days of violation = 29.04.2019 to 23.03.2020 = 330 days (including both dates)

R= Factor in rupees= 250/-

S= Factor for scale of operation = 0.5 for small scale

LF=Location of Factor =1.25 for Village Assan Khurd, Panipat and nearby areas.

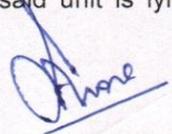
Hence,

$$EC = 30 \times 330 \times 250 \times 0.5 \times 1.25 = 15,46,875/- \text{ in Rupees}$$

Compensation applicable in this case is Rs. 15,46,875/-(Fifteen Lacs Forty Six Thousand Eight Hundred Seventy Five Rupees)

Remarks: Compensation was calculate upto 23/03/2020 because the above said unit is lying closed since 24/03/2020 due to lockdown in view of COVID-19.

DA/SCN dated 17/03/2020


Regional Officer,
HSPCB, Panipat







HARYANA STATE POLLUTION CONTROL BOARD SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbpr@gmail.com

No.HSPCB/PR/2020/ 3947
To

Dated 24/3/20

The Regional Director,
Centre Ground Water Board,
North Western Region, 3-B, Sector 27-A,
Chandigarh, 160019

Sub: Regarding action against the industrial units withdrawing underground water without permission from CGWA.

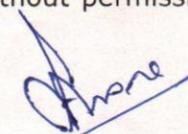
Ref: OA No.917 of 2019 pending before Hon'ble NGT, New Delhi.

In this connection, it is intimated that during the verification of the industrial units in the OA No.917 of 2019 titled as Ramesh Chand V/s State of Haryana, it was found that following units are extracting underground water without permission of CGWA:

1. M/s Jai Jyoti Industries, Village Assan, Panipat
2. M/s BSB International LLP, Near Thermal Power Station, Village Assan Kaln, Panipat.
3. M/s Birmi Impex (P) Ltd., Near Gyan Mansrover Brahkumari, Village Mahiudinpur Thirana, Panipat
4. M/s Maa Banbhor International, Village Assan Khurd, Tehsil Madlauda, Panipat.
5. M/s Vaibhav Exports, Village Assan Khurd, Near Brahkumari Ashram, Tehsil Madlauda, Panipat.
6. M/s Grover International, Village Assan Kalan, Panipat.
7. M/s B.K. Gas, Village Assan Kalan, Panipat.

In view of the above, you are hereby requested to levy Environment Compensation (EC) on the above said units as per report of the CPCB in house committee on methodology for assessing Environment Compensation and Action Plan for utilized the fund assessed and also take other action against the units as per the provisions of CGWA.

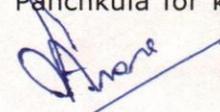
You are also requested to provide the details of actions taken against the above mentioned units for illegal extraction of underground water without permission from CGWA, so that same can be submitted to the Hon'ble NGT, New Delhi.


Regional Officer
HSPCB, Panipat

Endst.No.HSPCB/PR/2020/ 3948
FTMS: 20378 - 21/04/2020

Dated 24/3/20

A copy of the above is forward to the Chairman, HSPCB, Panchkula for kind information, please.


Regional Officer
HSPCB, Panipat

बेटी बचाओ बेटी पढ़ाओ !